

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 215 of 2020

IN THE MATTER OF:

Innova Home Buyers Neyveli Association **...Appellant**

Versus

P dot G Construction Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. T. Sushil Sarayu and Ms. Shabnam Banu, Advocates.

**For Respondents: Ravi Rajgopalan and Mr. Ayush Gupta, Advocates with Mr. Sundaresan Nagarajan, IRP in person for R-1.
Mr. Ashish Dholakia, Sr. Advocate with Mr. Ishaan George, Ms. Anannya Ghosh, Rohan Chawla and Ms. Bhabna Das, Advocates for R-2.
Mr. Kinshuk Chatterjee and Mr. Kushal Bansal, Advocates for R-3.
Mr. Varun Pandey & Mr. Sumit Roy, Advocates for R-4.**

With

Company Appeal (AT) (Insolvency) No. 442 of 2020

IN THE MATTER OF:

Vipras Adz **...Appellant**

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.** **...Respondents**

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.**

With

Cont'd..../

Company Appeal (AT) (Insolvency) No. 443 of 2020

IN THE MATTER OF:

B. Akhilandeswari

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh and Ms. Bhabna Das, Advocates
for R-2.**

With

Company Appeal (AT) (Insolvency) No. 444 of 2020

IN THE MATTER OF:

Mrs. S. Rani

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 445 of 2020

IN THE MATTER OF:

P. Krishnamoorthy

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 454 of 2020

IN THE MATTER OF:

M/s Sai Trading and Interiors

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 455 of 2020

IN THE MATTER OF:

Themes Adz

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 457 of 2020

IN THE MATTER OF:

G. Balaji

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 470 of 2020

IN THE MATTER OF:

Sai Enterprises

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

ORDER

(Through Virtual Mode)

21.09.2020 In Company Appeal (AT) (Insolvency) No. 457 of 2020, service of notice has been effected upon Respondent No. 3. However, there is no appearance on its behalf.

Rejoinder to the reply affidavits filed by the Respondents in all connected appeals except in Company Appeal (AT) (Insolvency) No. 215 of 2020 has not been filed by the Appellant. Ms. Madhusmita Bora, learned counsel for the Appellant seeks and is allowed extension of time by three weeks to file rejoinder.

Company Appeal (AT) (Insolvency) No. 215 of 2020, 442 of 2020, 443 of 2020, 444 of 2020, 445 of 2020, 454 of 2020, 455 of 2020, 457 of 2020 & 470 of 2020.

Learned counsels for the parties may also file their short written submissions, not more than three pages, within the same time.

Process these appeals 'for hearing'.

List these appeals for hearing on **9th November, 2020**.

Learned counsels for the parties may complete pleadings wherever same have not been completed within the aforesaid period.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

am/gc